

Date	Office Report	Orders
	<p>18.</p> <p>RA 383/93 & MP 3202/93 in OA 1511/91 18-10-1993</p> <p>Present : None.</p> <p>This review application was filed on 6.8.1993 along with the petition for condonation of delay of 93 days in filing the review application. The office noticed certain defects which were duly notified for rectification. No steps were, however, taken for rectification of the defects. Hence, the case is listed today before the court for orders. None appeared for the petitioner though called twice. The defects notified have also not been rectified. Hence the review application and the petition for condonation of delay are hereby dismissed.</p> <p><i>Adige</i> (S. R. Adige) Member (A)</p> <p><i>Malimath</i> (V. S. Malimath) Chairman</p> <p>as</p>	